

**F.No. J-11017/3/2017-Judl. (Part-4)**  
**Government of India**  
**Ministry of Law and Justice**  
**Department of Legal Affairs**  
**Judicial Section**

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Shastri Bhawan, New Delhi,  
Dated 26<sup>th</sup> September, 2017

**ORDER**

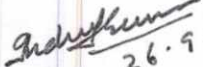
The President is pleased to engage following two Advocates as Senior Panel Counsel/Government Pleader, as the case may be, for conducting Central Government litigation (except the cases of Railways & Taxation) before the High Court of Delhi, as shown below, for a period of three years from the date of this order or until further orders, whichever is earlier:

**HIGH COURT OF DELHI**

<b>Senior Panel Counsel</b>		
<b>Name</b>	<b>Contact details</b>	<b>Enrollment No.</b>
Rajeev Sharma	M-11, Greater Kailash-I, New Delhi, Pin-110048. Phone: 41635954, 29247030 Email:rajeevsharmalegal@hotmail.com	D/477/1983
<b>Government Pleader</b>		
Vishva Wadhwa	JP-20, 2 <sup>nd</sup> Floor, Pitampura, Delhi-110034. Mob: 9811242789 Email: vishva_law2007@yahoo.com	D/1049/2007

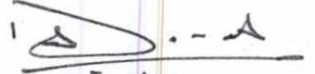
2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 24(2)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(Inder Kumar)  
Additional Secretary

**Copy for information to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Sanjay Jain, the Ld. ASG, High Court of Delhi.
3. The Registrar, High Court of Delhi.
4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
5. Both the counsel at the addresses as mentioned herein above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. Guard File/Judicial Section with 5 spare copies.
8. Office copy.



(D. Srinivas)

Section Officer (Judicial)

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Email: judicial-dla@nic.in